

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 994
TO BE ANSWERED ON 21ST JULY, 2017**

BURDEN OF 7TH CPC ON MEDICAL INSTITUTION

994. SHRI HUKUM SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has asked Centrally funded autonomous medical institutions to generate 30 per cent of the additional costs incurred on implementing the 7th Central Pay Commission (CPC) recommendations and if so, the details thereof;
- (b) whether most medical institutions expressed their inability to meet the condition without passing on the additional burden to patients and students and if so, the details thereof; and
- (c) the action taken/being taken by the Government in this regard and the present status thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): Government has not put any mandatory condition on Medical Institutes to generate 30% of the additional financial impact incurred on implementing the 7th Central Pay Commission (CPC). Most Medical Institutes have expressed inability to meet 30% of the additional financial impact. Therefore, the Ministry has submitted 23 proposals so far to Ministry of Finance for relaxation in the condition to bear 30% of additional financial impact.

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